

(c) and (d): ICSSR is not an affiliating body. It provides funds to institutions of national character under its scheme of Grants to Research Institutes which are outside the purview of UGC. The Council is currently providing maintenance and development grants to 26 such Research Institutes in the country who are free to choose their own research programmers. During the last three years, the total grants released to the research institutes are as under:

(Rs. in lakhs)

1990-91	324.32
1991-92	363.025
1992-93	328.83

Besides funds to the research institutes, the Council provides assistance to individual scholars/projects. The total number of research projects sanctioned by the ICSSR are:

<i>Year</i>	<i>Sanctioned Projects</i>	<i>Number of on-going projects completed</i>
1990-91	95	11
1991-92	77	4
1992-93	79	in progress

Integrated Wastelands Development Project of Assam

6112 SHRI PROBINDEKA: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether the Government of Assam has submitted Integrated Wastelands Development Project for afforestation of degraded forests areas of the State;

(b) if so, the details thereof;

(c) whether the project has been approved

by the Union Government;

(d) if so, when; and

(e) if not, the reasons therefor and the time by which it is likely to be approved?

MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (e) In 1989-90 the State Government of Assam had sent a project proposal for raising plantation on degraded grouts lands under the Centrally Sponsored Scheme for Integrated wastelands Development Projects (Iwdps) in seven districts of Assam viz, Kamrup, Sonitpur, North Lakhimpur, Nagaon Dibrugarh, Silchar and Golaghat. The project was sanctioned on 5.2.1990 for undertaking advance work over 2200 hectare area and Central grant of Rs. 48.47 lakh was released to the State Government. As there state Government did not implement the scheme during the years 1989-90 & 1990-91, the sanction was revalidated for these years as requested by the state Government, lower, the implementation of the scheme was started in the year 1991-92. During 1992-93, Central grant of Rs. 41.20 lakhs was sanctioned on 8.7.1992 for the project.

In 1992-93, the State Government submitted another proposal for affronting there degraded forest areas at a cost of Rs. 12.42 crores for vocering an area of 12000 hectare in fifteen forest divisions of Assam during five year period. this proposal was not approved as it did not conform to the guidelines of the Centrally sponsored scheme. the State Government ewas informed accordingly and avidsrd that as project for carboy Angling district of Assam, which is one of the districts identified for micro planning, could be considered for sanction. Currently, the State Government's is awaited.

Dispensary at Kalwa (Thane)

6113. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway dispensary at Kalwa (Dist. Thane, Maharashtra) has not started functioning;

(b) if so, the reasons therefor; and

(c) the time by which it is likely to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) The dispensary has not started functioning.

(b): The work is still in progress and is in final stages of completion.

(c): Approximately 3 months.

Meeting on Montreal Protocol Fund

6114. SHRI MANORANJAN BHAKTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether he had inaugurated the Tenth meeting of the Executive Committee of the Montreal protocol Fund in Montreal (Canada) in March; this Year;

(b) if so, the details thereof along with the countries participated in the meeting;

(c) the issues discussed and the decisions taken thereon; and

(d) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Minister of State for Environment and Forests attended the Ninth Meeting of the Executive committee of the Montreal protocol held in Montreal (Canada) on 8-10th March, 1993, in his capacity as the president of Bureau of the Meeting of the Parties to the Montreal Protocol.

(b) and (c): The Meeting was attended by

the representatives of the countries which are members of the Executive Committee, namely Canada, France, Japan, the Netherlands, Norway, Russian Federation, United states of America, Brazil, Egypt, Ghana, Jordan, Malaysia, Mauritius and Venezuela. The meeting was also attended by the representatives of the United Nations Environment programme (UNEP), the United nation Industrial Development Organisation (UNIDO) and the World Bank as observes. The meeting discussed the operation of the financial mechanism established under the Montreal Protocol, including the status of contributions and the implementation of projects. The meeting approved a work programme and associated budgets and projects for a total of US \$ 26, 420, 198.

(d): One of the approved projects related to the preparation of a Country Programme for India, for which the UNDP was sanctioned US \$ 200,000. The World Bank has received US \$ 400,000 as part of its 1993 work budget for project preparation activity in India. Government is taking the necessary steps to facilitate these activities.

Mancheswar Repair Workshop

6115. SHRI ANADI CHARAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the details of works carried out in Rail Coach Repair Workshop situated at Mancheswar (Bhubaneswar) during each of the last three years;

(b) whether the works undertaken were less than the previous three years;

(c) if so, the reasons therefor;

(d) whether this workshop is proposed to be expended; and

(e) if so, the details of the works undertaken and the total expenditure to be incurred thereon?